

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-345/2012/6241/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Bankim Sarma,
i/c District & Sessions Judge,
Majuli.

Dated Guwahati, the 31st July, 2024.

Sub:- **Earned leave.**

Ref:- Your letter No. JJA(M)/2024/1436 Dated 11.07.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **earned leave for six days from 15.07.2024 till 20.07.2024** (prefixing 13.07.2024 to 14.07.2024; suffixing 21.07.2024), **along with station leave permission, from the evening of 13.07.2024 till the evening of 21.07.2024.** Further, you are to hand over charge of your Court and Office to the Sub Divisional Judicial Magistrate (M), Majuli.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-345/2012/6242-6244/A, dated , 31-07-24
Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. (Copy of duly filled in leave application in the prescribed format is enclosed herewith)
2. The Sub Divisional Judicial Magistrate (M), Majuli.
- ✓ 3. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)